

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:5698

ANSWERED ON:10.05.2012

DDP AREAS IN RAJASTHAN

Bairwa Shri Khiladi Lal;Choudhary Shri Harish;Meghwal Shri Bharat Ram;Singh Shri Ratan

**Will the Minister of WATER RESOURCES be pleased to state:**

(a) whether the Government has agreed to sanction the projects in the DDP (Desert Development Programme) sector on the lines of the projects in the DPAP (Drought Prone Areas Programme) and TAD (Tribal Area Development) sector;

(b) if so, the details thereof;

(c) whether the Rajasthan Government has submitted its proposal under Repair, Renovation and Restoration (RRR) Project to the Union Government and if so, the time by which the Government is likely to award sanction to the pending proposals;

(d) whether Detailed Project Report (DPR) has been submitted and approved by the Union Government; and

(e) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The Working Group on Major & Medium Irrigation and Command Area Development for the XII Five Year Plan constituted by the Planning Commission has proposed that irrigation projects in areas included under DDP (Desert Development Programme) to be eligible for 90% Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP). As per the existing AIBP guidelines, major and medium irrigation projects benefiting DPAP (Drought Prone Areas Programme) /Tribal areas (TA) are eligible for CA @ 90%.

(c) to (e) A sum of Rs.7.07 crore has been released to the State Government of Rajasthan under the scheme of Repair, Renovation and Restoration (RRR) of water bodies with domestic support as central share during the year 2011-12 for proposals for 16 water bodies received from State Government of Rajasthan at a cost of Rs.11.35 crore.